

**Permission to Government employees to make payments for D.D.A. flats after ban on House Building Advances is lifted**

6586. SHRI D. B. CHANDRA GOWDA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that a large number of Government servants in the capital are registered with the D.D.A. for allotment of flats in the Middle-Income Group but are unable to participate in the next draw on account of ban on the sanction of House Building Advances; and

(b) whether Government propose to issue instructions to the D.D.A. to allow such of the Central Government servants who are successful in the draw to make cash-down payments when ban on House-building loans is lifted?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Though the ban on grant of House Building Advances may not prevent Government servants from participating in the draw of lots, it may affect their capacity to make cash-down payments for the flats on allotment.

(b) No decision has yet been taken.

**Central Sanskrit Vidya Peetha in Kerala**

6587. SHRI VAYALAR RAVI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that Trivandrum Sanskrit College is the best place to establish a Central Sanskrit Vidya Peetha in Kerala; and

(b) if so, what steps Government have taken to establish such a centre in that State?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). A general proposal to establish a Kendriya Sanskrit Vidyapeetha in Kerala had been received. Specific details regarding this proposal are awaited from the State Governments who have been reminded.

**Demands of employees of Central Marine Fisheries Research Institute, Cochin**

6588. SHRI VAYALAR RAVI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government received any charter of demands from the employees of the Central Marine Fisheries Research Institute, Cochin; and

(b) if so, the main points thereof and the action Government have taken or propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) and (b) No charter of demands has been received, but representations have been received from the employees of various categories of the Central Marine Fisheries Research Institute, Cochin for revising the pay scales from 1st July, 1959 on the basis of the recommendations of the Second Pay Commission and also for rectifying some anomalies in the fixation of pay on the basis of the recommendations of the Third Pay Commission.

It has not been found to be practicable to go into the question of revision of the pay scales from 1st July, 1959. The introduction of uniform scales of pay for all scientific and technical posts in the Institutes on the basis of the recommendations of the Third Pay Commission is, however, receiving attention of the Indian Council of Agricultural Research and action to rectify any anomalies presently obtained in the scales of pay is being taken.